NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/98/2016

NAME OF THE PETITIONER(S)

: E. Ravi Kumar Naidu & 10 others

NAME OF THE RESPONDENT(S)

: Kandhari Fruitpack Pvt. Ltd. & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 ANIRUDH ER ISHWAN AASHISHIAIN LUNZA

COUNSEL FOR PETITIONER

Mostrista

2 - SRI VARSHINI

FOR RESPONDENTS

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ORDER

Shri Aashish Jain Lunza, counsel for petitioner present. No representation on behalf of respondents. Counsel for petitioner reported that no proceedings of arbitration are pending before the Delhi High Court. Counsel for petitioner is directed to issue a fresh notice to the respondents for their presence and file an affidavit showing proof of sending and effecting service thereon on the next date of hearing. The **Registry is also directed to send notice to the respondents** for their presence on the next date of hearing. Put up on 18.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)